

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**195/252/(ND)/2018**

**IN THE MATTER OF:**  
**M/s JSR Steel Pvt. Ltd.**

**...PETITIONER**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 04.09.2019**


**Coram:**

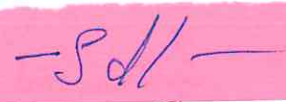
**Shri. P.S.N. Prasad,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj,  
Hon'ble Member (Technical)**

**For the Petitioner :  
For the Corporate Debtor :  
For the Income Tax : Easha Kadian, Mrs. Lakshmi Gurung, Adv.  
For the ROC : Mrs. Sweety Khattar Kumar, AROC**

**ORDER**

No one is present at the time of hearing. In the interest of justice post the matter to 01.10.2019.

  
**(V.K. Subburaj)  
Member (T)**

  
**(P.S.N. Prasad)  
Member (J)**